

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205

Appeal No. - 234/252/ND/2020

IN THE MATTER OF:

Serve Facility Management Pvt Ltd

Vs

RoC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 02.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Sweety Khattar, ARoc, Mr. Kunal Sharma & Ms. Zehra Khan, Income Tax Deptt., Mr. Nikhil Kumar Verma, CS Sachin Ravi

For the Respondent

:

ORDER

Heard the Ld. Counsel for applicant as well as Ld. ARoC. None appeared on behalf of Income Tax Deptt. Report filed by the Ld. ARoC and Income Tax Deptt. are taken on record.

Reserved for orders.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)